

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 359/(MAH)/2017

CORAM: Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)



ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE PARTIES: Prudence Maynard
V/s.
Punjab Terminals Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398, 402 & 403 of the Companies
Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	MS. FERESHTE D. SETHNA Ms. SHREEMA DOSHI MR. ADHIRAJ MALHOTRA i/b. DMD ADVOCATES Advocates for the Petitioner	}	
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	ABHISHEK MISHRA	AD. R R-6	
	Abhishek Khare	Adv. for R-7	

ORDER
CP 359/397-398 & 402-403/NCLT/MB/MAH/2017

1. For CP **359** and **360**, Registry is directed to correct the Cause List number in respect of the old numbers and present Petition **CLB 177** and **199**. These two petitions are to be heard on **16.01.2018**, First on Board.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 05-12-2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)